

Counsel/litigant (In Person) need to be visit the website of Allahabad High Court.

अधिवक्ता/वादी (व्यक्तिगत) इलाहाबाद हाईकोर्ट की वेब साइट खोलें

www.allahabadhighcourt.in

The screenshot shows the homepage of the Allahabad High Court website. At the top, there is a navigation bar with the text "HIGH COURT OF JUDICATURE AT ALLAHABAD" and a logo celebrating 150 years of the Mahatma. Below the navigation bar, there is a search bar and a menu with options: eFiling, eGate Pass, Android App, Webmail, and Web Diary. An orange arrow points to the "eFiling" button. The main content area features "Judgement Headlines" and "Other Headlines" sections, each with an RSS feed icon. At the bottom, there are several notices regarding court operations during the COVID-19 pandemic.

Please Note : Before eFile any case, user(s) are requested to read the instruction of eFiling carefully.

Click the button – eFiling

कृपया नोट करें: केस को ई-फाइल करने से पहले, उपयोगकर्ता(ओं) से विनती है कि ई-फाइलिंग हेतु दिए गए निर्देशों को सावधानीपूर्वक पढ़ें।

ई-फाइलिंग बटन पर क्लिक करें।

Main Screen

मेन स्क्रीन

Login Page

Not secure | 192.168.0.160:8080/onlinecasefiling/

Allahabad High Court

Username *

User Name/Roll No.

Password *

Password

41582

Captcha

Sign in

[Forgot Password](#) | [Click here to register.](#)

Type here to search

12:11 PM
4/18/2020

For using the e-filing Portal, Counsel/litigant (In person) needs to be registered.

ई-फाइलिंग पोर्टल का उपयोग करने के लिए, अधिवक्ता/वादी (व्यक्तिगत) के लिए पंजीकृत होना आवश्यक है।

Registration Screen for Counsels

अधिवक्ताओं के लिए पंजीकरण स्क्रीन

Inbox (1672) - FortiMail x Login Page x how to take screen shot in wind... x

Not secure | 192.168.0.160:8080/onlinecasefiling/

Register

Login as AOR In Person

Roll No.

Enroll No/Year

[Already a member? Click here to login.](#)

Type here to search

11:44 AM 5/7/2020

After entering the required information, Counsel will receive O.T.P. on registered mobile

सभी अपेक्षित जानकारी भरने के पश्चात, अधिवक्ता रजिस्टर्ड मोबाइल पर ओ.टी.पी. प्राप्त करेंगे।

Registration Screen for litigant (In person)

वादी (व्यक्तिगत) के लिए पंजीकरण स्क्रीन

Register

Login as AOR In Person

Full Name

Gender Male Female Other

Email

Mobile

Adhar No.

Username

Password

Confirm Password

[Already a member? Click here to login.](#)

After entering the required information, litigant (In person) will receive O.T.P. on registered mobile.

सभी अपेक्षित जानकारी भरने के पश्चात, वादी (व्यक्तिगत) रजिस्टर्ड मोबाइल पर ओ.टी.पी. प्राप्त करेंगे।

Login Screen

लॉगिन स्क्रीन

Allahabad High Court

Username *

User Name/Roll No.

Password *

Password

85291

Captcha

Sign in

[Forgot Password](#) | [Click here to register.](#)

Dashboard

After login into portal, dashboard of portal shall appear as under:

डैशबोर्ड

पोर्टल पर क्लिक करने के पश्चात, पोर्टल का डैशबोर्ड निम्न प्रकार से प्रदर्शित होगा:

The screenshot displays the Allahabad High Court e-Filing dashboard. The browser window shows the URL 192.168.0.160:8080/onlinecasefiling/ecourt/ecourtHome. The dashboard has a teal header with 'Allahabad High Court e-Filing' and a user profile 'Tester User'. A left sidebar contains 'Home', 'Fresh Case', 'Pending Cases(Misc. Appl./Docs.)', 'Amendments', and 'Help'. The main area displays three cards: 'Cases' with a count of 3, 'Caveats' with a count of 0, and 'Applications' with a count of 0. Each card has a 'View Detail' link. The Windows taskbar at the bottom shows the time as 4:35 PM on 4/17/2020.

Now Click on 'fresh case'

अब 'फ्रेश केस' पर क्लिक करें

Fresh Case ⇨ New Case Details

For filing of online Fresh case, relevant information shall be provided by the Counsel/litigant in different tab.

फ्रेश केस ⇨ नये केसों का विवरण

ऑनलाईन फ्रेश केसों की फॉइलिंग के लिये सम्बन्धित सूचना अधिवक्ता/वादी (व्यक्तिगत) द्वारा यहाँ दर्ज करें।

The screenshot displays the 'New Case Details' form in the Allahabad High Court e-Filing system. The form is titled 'Case Details' and includes the following fields and options:

- Case Type ***: A dropdown menu with the selected option 'TRANSFER APPLICATION DEFECTIVE(CIVIL)'.
- District ***: A dropdown menu with the selected option 'LALITPUR'.
- Special Category (first petitioner only)**: A section with several checkboxes:
 - Senior citizen >65
 - SC/ST
 - Woman/Child
 - Divyang
 - Legal Aid Case
 - In Custody
- Save**: A green button at the bottom of the form.

An orange arrow points to the 'New Case Details' tab in the top navigation bar.

Field marked () is mandatory.

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

Fresh Case \Rightarrow Petitioner

Relevant information of petitioner shall be entered by the concerned in different columns.

फ्रेश केस \Rightarrow याची

याची से संबंधित जानकारी विभिन्न कॉलम्स में अंकित की जाएगी।

The screenshot displays the 'Petitioner' form in the Allahabad High Court e-Filing system. The form is titled 'Petitioner' and contains the following fields:

- Salutation: Select Title (dropdown)
- Name: Name * (text input)
- Address: Address Line 1 (text area)
- Parantage: Select Title (dropdown)
- Parantage Name: Parantage Name * (text input)
- Email Id: Email Id (text input)
- City: City (text input)
- Adhar No: Adhar No (text input)
- Mobile No: Mobile No (text input)
- State: Select State (dropdown)
- Other Contact No's: Other Contact No's (text input)
- Pincode: Pincode (text input)

Below the form is a table with the following columns:

Petitioner Seq	Name	Email Id	Address	Mobile No.	Action
----------------	------	----------	---------	------------	--------

The system interface includes a navigation menu on the left with options like Home, Fresh Case, Pending Cases, Amendments, and Help. The top navigation bar shows various tabs like New Case Details, Respondents, Act Details, etc. The bottom of the screen shows the Windows taskbar with the search bar and system tray.

Field marked as () is mandatory.

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

Fresh Case \implies Respondent

Relevant information of respondent is to be entered by the concerned in different columns.

फ्रेश केस \implies परिवादी

परिवादी से संबंधित जानकारी विभिन्न कॉलम्स में अंकित करनी है।

The screenshot shows the 'Respondents' tab in the Allahabad High Court e-Filing system. The form contains the following fields:

- Name *
- Address (Address Line 1)
- Email Id
- City
- Mobile No
- State (Select State)
- Other Contact No's
- Pincode

An 'Add Respondent' button is located below the form. Below the form is a table with the following columns:

Name	Email Id	Address	Mobile No.	Action
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Field marked as () is mandatory.

Note: In case details of Additional/multiple respondents is required to be entered, then user is required to click on "Add Respondant (shown above). Similar fields will be shown for filling the details.

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

नोट: यदि अतिरिक्त/एक से अधिक परिवादियों का विवरण देने की आवश्यकता हो तो, उपयोक्ता 'एड रैस्पॉन्डेन्ट' (जैसा ऊपर दिखाया गया है) पर क्लिक करें। विवरण अंकित करने के लिए समान कॉलम्स दिखेंगे।

Fresh Case \implies Act Details

Relevant information with regard to Central/State may be fed in this screen.

फ्रेश केस \implies अधिनियम का विवरण

संबंधित अधिनियम का विवरण (केंद्र/राज्य), इस स्क्रीन पर भरा जा सकता है।

The screenshot shows the 'Act Details' form in the Allahabad High Court e-Filing system. The form is titled 'Act Details' and is located under the 'St details' section. The form includes the following fields:

- Belongs To:** Radio buttons for 'Central' (selected) and 'State'.
- Central Act (Title):** A dropdown menu with 'Select Act Title' as the current selection.
- Section:** A text input field.
- Central Rule (Title):** A text input field.
- Rule No(s):** A text input field.

Below the form is a table with the following columns:

Act Belongs To	Act (Title)	Section	Rule (Title)	Rule Number	Action
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The form also includes an 'Add ActDetails' button and a 'Not secure' warning in the browser address bar.

Field marked as () is mandatory.

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

Fresh Case \rightleftharpoons Impugned Order Details

Relevant information with regard to impugned order details (Lower Court/High Court), if any may be fed in this screen.

फ्रेश केस \rightleftharpoons प्रश्नगत आदेश का विवरण

प्रश्नगत आदेश का विवरण (लोअर कोर्ट/हाईकोर्ट), यदि कोई है तो इस स्क्रीन पर अंकित किया जा सकता है।

The screenshot shows the Allahabad High Court e-Filing interface. The main form is titled 'Impugned Order Details' and contains the following fields:

- Belongs To: Lower Court High Court
- District:
- Subordinate Court Name:
- Case Type:
- Case No.:
- Year:
- Judge Name:
- CNR No.:
- Date of Decision:

A green 'Save' button is located below the form. At the bottom of the screen, there is a table with the following columns:

Sub Court Name	CNR No.	Case Type	Judge Name	Case No	Case Year	Date of Decision	Action

Field marked as () is mandatory.

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

Fresh Case \implies Caveat Search

Caveat Application(s) may be searched in this screen, filed, if any.

फ्रेश केस \implies कैविएट सर्च

कैविएट प्रार्थना पत्र(त्रों) यदि कोई फाईल हों, को इस स्क्रीन में खोजा जाता है।

The screenshot displays the Allahabad High Court e-Filing web application. The browser address bar shows the URL: 192.168.0.160:8080/onlinecasefiling/ecourt_add_case/draftView/2529. The application has a dark sidebar on the left with navigation options: Home, Fresh Case, Pending Cases(Misc. Appl./Docs.), Amendments, and Help. The main content area has a top navigation bar with tabs: New Case Details, Petitioner, Respondents, Act Details, Impunged Order Details, **Caveat Search**, E-Court Fee, Upload Document, and Crime Details. Below the tabs, there is a 'St details' section. The central part of the screen is titled 'Caveat Search' and contains a search form with a 'Search' button. Below the search form is a table with the following columns:

Caveat No	Caveator Name Email Mobile	Case Type	Case Number	Case Year	Order Passed By	Judgement Date
Search						

The Windows taskbar at the bottom shows the search bar with 'Type here to search', several application icons, and the system tray with the time 1:54 PM and date 4/20/2020.

Fresh Case \implies E-Court Fee

Relevant information with E-Court fee paid/deposited must be entered in this screen.

फ्रेश केस \implies ई-कोर्ट फी

ई-कोर्ट फी भुगतान से सम्बन्धित सूचना यहाँ दर्ज करें।

The screenshot shows the Allahabad High Court e-Filing interface. The 'E-Court Fee' tab is active, displaying a form with the following fields:

- Receipt No: * (Mandatory field)
- Amount
- Date

A 'Save' button is located at the bottom right of the form. Below the form, there is a table with the following columns:

Receipt No	Amount	Date	Action
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Field marked as () is mandatory.

Note: Please refer to the instructions on payment of eCourt fees (<http://www.allahabadhighcourt.in/allnotifications-ecourt.html>)

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

कृपया नोट करें: कृपया ई-कोर्ट फी के भुगतान से सम्बन्धित निर्देशों का दिये गये लिंक पर अवलोकन करें।

(<http://www.allahabadhighcourt.in/allnotifications-ecourt.html>)

Fresh Case \Rightarrow Upload Document

फ्रेश केस \Rightarrow अपलोड दस्तावेज

The screenshot shows the Allahabad High Court e-Filing portal. The main content area is titled "Document Upload" and contains the following elements:

- Upload File*:** A section with a "Choose File" button and the text "No file chosen".
- Save:** A green button to save the document.
- Table:** A table with columns for "Document Name", "Pages", and "Action".

Field marked as () is mandatory.

Please Note: All document(s) including annexure, certified copy(s) of orders, receipt(s) of eCourt Fee, etc. may be uploaded after digitally signing the same, according to rules of e-filing.

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

कृपया नोट करें: सभी दस्तावेज(जों) यथा संलग्नक, आदेश(शों) की प्रमाणित प्रतिलिपि(याँ), ई-फी की रसीद(दें) आदि डिजिटल साइन के बाद (ई-फाइलिंग के नियमानुसार) अपलोड की जा सकती हैं।

Fresh Case \implies Crime Details

(For Criminal Cases only)

Relevant information with regard to crime details, if any, may be entered in this screen.

फ्रेश केस \implies क्राइम विवरण

(केवल क्रिमिनल केसों के लिए)

क्राइम विवरण से संबंधित जानकारी, यदि कोई हो तो, इस स्क्रीन पर अंकित की जा सकती है।

The screenshot shows the Allahabad High Court e-Filing interface. The main content area displays the 'Crime Details' form. The form has the following fields:

- District: ALIGARH (dropdown menu)
- Police Station: (empty dropdown menu)
- Crime No. *: (text input field)
- Crime Year *: (text input field)

A 'Save' button is located at the bottom right of the form. Below the form, there is a table with the following structure:

District	Police Station	Crime No	Crime Year	Action

Field marked as () is mandatory.

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

Fresh Case ⇌ Session Trial Details (For Criminal Cases only)

Relevant information with regard to Session Trial details, if any, may be entered in this screen.

फ्रेश केस ⇌ सत्र परीक्षण विवरण (केवल क्रिमिनल केसों के लिए)

सत्र परीक्षण विवरण से संबंधित जानकारी, यदि कोई हो तो, इस स्क्रीन पर अंकित की जा सकती है।

The screenshot displays the 'Session Trial Details' form within the Allahabad High Court e-Filing interface. The form is titled 'Session Trial Details' and is located under the 'St details' tab. The form includes the following fields:

- Belongs To:** Lower Court (selected)
- District:** Select District (dropdown menu)
- Subordinate Court Name:** (dropdown menu)
- Case Type *:** Select Case Type (dropdown menu)
- Case No. *:** (text input field)
- Year *:** (text input field)
- Judge Name:** (text input field)
- CNR No.:** (text input field)
- Date of Decision: *:** (calendar icon)

A green 'Save' button is located at the bottom right of the form area. The interface also shows a sidebar with navigation options like Home, Fresh Case, Pending Cases, and Amendments. The browser address bar shows the URL: 192.168.0.160:8080/onlinecasefiling/ecourt_add_case/draftView/2529.

Field marked as () is mandatory.

After entering all the information click on 'Save' button to save the details. Thereafter click on 'Home button'.

जिन कॉलम में () अंकित है उन्हें भरना आवश्यक है।

सभी जानकारी अंकित करने के पश्चात जानकारी सेव करने के लिए 'सेव' बटन पर क्लिक करें। तत्पश्चात 'होम बटन' पर क्लिक करें।

The screenshot shows a web browser window with the URL 192.168.0.160:8080/onlinecasefiling/ecourt/ecourtHome. The page title is "Allahabad High Court e-Filing" and the user is logged in as "Tester User". The dashboard features three teal-colored cards:

Category	Count	Action
Cases	3	View Detail
Caveats	0	View Detail
Applications	0	View Detail

The left sidebar contains the following navigation options: Home, Fresh Case, Pending Cases(Misc. Appl./Docs), Amendments, and Help. The Windows taskbar at the bottom shows the search bar and various application icons, with the system clock indicating 4:35 PM on 4/17/2020.

Click on View Details.

व्यू डिटेल पर क्लिक करें।

The screenshot shows the Allahabad High Court e-Filing interface. The browser address bar indicates the URL: 192.168.0.160:8080/onlinecasefiling/ecourt/draftForm. The page title is "Allahabad High Court e-Filing". A sidebar on the left contains navigation options: Home, Fresh Case, Pending Cases(Misc. Appl./Docs.), Amendments, and Help. The main content area is titled "View Draft Details" and displays a table with the following data:

Sr. No.	Draft No	Diary No	Registered Date	First Petitioner	First Respondent	Case Type	Case Status	Action
1	2529_2020		18/04/2020 11:39:31	test		CRIMINAL APPEAL U/S 378 CR.P.C. DEFECTIVE	DRAFT	Edit Preview Submit

The Windows taskbar at the bottom shows the time as 6:11 PM on 5/11/2020.

User may Edit/Preview details entered on various pages and same is changed before final submission.

Click on submit button. Diary no. will be generated.

This completes the process of e-filing. Thereafter, the e-filed Petition is processed by the Stamp reporter.

Note: Kindly keep the Diary number for all future reference.

उपयोगकर्ता विभिन्न पृष्ठों पर अंकित विवरण को संपादित/पूर्वावलोकन और अंतिम प्रस्तुति से पहले बदल सकता है।

सबमिट बटन पर क्लिक करें। डायरी नं० जनरेट होगा।

ई-फाइल की प्रक्रिया पूरी होती है। इसके पश्चात, ई-फाइल याचिका स्टैम्प रिपोर्टर द्वारा कार्यान्वित होगी।

नोट: कृपया डायरी नं० भविष्य के संदर्भ में सुरक्षित रखें।

Help Desk Number

सहायता केन्द्र नम्बर

Helpline Number: 14600 (Allahabad)

Helpline Number: 14601 (Lucknow)

हेल्पलाईन नम्बर : 14600 (इलाहाबाद)

हेल्पलाईन नम्बर : 14601 (लखनऊ)

Thanking you.

धन्यवाद.